

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/1995/ 1394 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Nirupama Rajkumari
Principal Judge,
Family Court-I,
Kamrup, Guwahati.

Dated Guwahati, the 13th March, 2018

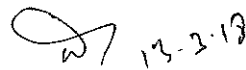
Sub:- **Casual Leave.**

Ref:- Your letter No. FCG. 80/18, dtd. 09.03.2018.

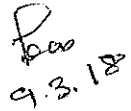
Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 09.03.2018 has been granted / ~~rejected~~.

Yours faithfully,

 13-3-18

JOINT REGISTRAR (VIGILANCE)


9.3.18